

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.236-IA/13(AHM)2024  
in  
C.P.(CAA)/71(AHM)2022 in  
C.A.(CAA)/87(AHM)2021

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Dietrich Engineering Consultants India Pvt Ltd  
Decbectochem Engineering Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 18/04/2024**

**Coram:**

**Mr.Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr.Yuvraj Thkor, Adv.  
For the Respondent :

**ORDER**

Ld. Counsel for the applicant seeks one more indulgence to file president qua the relief of modification sought to this application.

Re-list on 16.05.2024

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**